

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.265 of 2014

Dated : 4th November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Hindustan Petroleum Corporation Ltd. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission
& Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Ishan Mukherjee

Counsel for the Respondent (s) : Mr. Ramesh Babu M.R. for R-1
Mr. M.T. George for R-2

ORDER

Rejoinder affidavit on behalf of the appellant, though delayed has been filed today. Let the same be taken on record. Copy of the rejoinder affidavit be supplied to the respondents today itself. Thus, pleadings are complete.

Post this Appeal for final hearing on **6th January, 2016.**

(I. J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member